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BA 463/07

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

ORDER DATED:.....18/11/09.....

CORAM:

HON'BLE MR. JUSTICE K. THANKAPPAN...MEMBER(J)

AND

HON'BLE MR. C. R. MOHAPATRA...MEMBER(A)

Heard Counsel for both  
 sides. Hearing concluded.  
 Order reserved.

  
 Member(A)

  
 Member(J)

Order dated 25.1.2010

Order is pronounced in the  
 Open Court. For the reasons recorded  
 separately, the O.A. is dismissed.  
 No costs.

  
 Member(A)

  
 Member(J)